

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 99 of 2014 and 104 of 2014

Dated : 29th July, 2015

In the matter of:

A No. 99 of 2014

Haryana Power Purchase Center **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : None
Counsel for the Respondent(s) : Mr Parinay Deep Shah for
R.No.11

A No. 104 of 2014

Ajmer Vidyut Vitran Nigam Ltd. & Ors. **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : None
Counsel for the Respondent(s) : Mr Parinay Deep Shah for
R.No.11

ORDER

Bench did not assemble today.

Matter is posted for hearing on **28th August, 2015.**

Court Master